

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28775/2026	GULAB BABU RAIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202600137
2	D-BLAPL/28780/2026	SURESH CHANDRA NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NAYAPALLI P.S. /718 /2026 () //	AOD20220004576C202600112
3	D-BLAPL/28783/2026	P.AJAYA @ P.AJAY VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASKA /285 /2026 () //	
4	D-BLAPL/28784/2026	HITESH SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /407 /2026 () //	AOD20240000364C202600227
5	D-BLAPL/28785/2026	SHABBIR ALI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600188
6	D-BLAPL/28790/2026	MATI SINGH BHUMIA @ MATISING BHUMIA VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /255 /2025 () //	
7	D-BLAPL/28791/2026	RAJU NAMA @ RAJU NAMO VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /438 /2026 () //	
8	D-BLAPL/28792/2026	BIDYADHAR PATRA @ GADADHAR PATRA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /41 /2025 () //	
9	D-BLAPL/28793/2026	MRUTUNJAY SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /108 /2026 () //	
10	D-BLAPL/28794/2026	LAMBODAR MALLICK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /88 /2021 () //	
11	D-BLAPL/28796/2026	KAPILA PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /148 /2026 () //	

ORISSA HIGH COURT

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12	D-BLAPL/28797/2026	EKALABYA KUMBHAR VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 () //	
13	D-BLAPL/28799/2026	ARABINDA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /93 /2026 () //	
14	D-BLAPL/28803/2026	RADHESHYAM KARJI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /215 /2026 () //	
15	D-BLAPL/28804/2026	ASWINI KUMAR PATRA @ PATRO VS STATE OF ODISHA	HARIPAD MOHANTY VS	NIMAKHANDI /361 /2025 () //	
16	D-BLAPL/28807/2026	BISHRABA DIGAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ / () //	AOR20220001311C202600125
17	D-BLAPL/28809/2026	ANIL RAM VS STATE OF ODISHA	ARUN KUMAR PATRA VS	NARLA /184 /2026 () //	AOD20240000516C202600048
18	D-BLAPL/28811/2026	JAGA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /246 /2026 () //	AOR20220001487C202600139
19	D-BLAPL/28815/2026	BISWAJIT BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /608 /2026 () //	
20	D-BLAPL/28816/2026	RAJ DALABEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KHURDA MODEL /351 /2023 () //	
21	D-BLAPL/28817/2026	SANIA CHALLAN @ SANIA CHALANA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	ORKEL /81 /2022 () //	
22	D-BLAPL/28818/2026	SAMPAD KUMAR DAS VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	Maitri Vihar PS /264 /2025 () //	
23	D-BLAPL/28822/2026	SEIKH AFTAB @ SK. AFTAB	BHABANI SHANKAR DASPARIDA	DHANUPALI /208 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28826/2026	PRASANT SAHU @ PRASHANT SAHU	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28828/2026	CHANDRA SEKHAR BALIARSINGH	AMULYA RATNA PANDA	BAMUNIGAM /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28831/2026	BABULU BEHERA @ BABU @ BABU BEHERA	SHIBANI SHANKAR PRADHAN	PURUNAKATAK /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28832/2026	LIPU @ RASMI RANJAN SUNDARAY	SUBASH CHANDRA PUSPALAKA	KHURDA SADAR /69 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28834/2026	MRUTYUNJAYA DIGAL	SAKTI PRASAD DAS	BOLAGARH P.S. /363 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28837/2026	RENTU DIGAL	NITYANANDA MOHAPATRA	BOLAGARH P.S. /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28838/2026	MIKASH @ MIKESH PRADHAN	NITYANANDA MOHAPATRA	PHIRINGIA /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28841/2026	DEBI @ DEVI PRASAD JENA @ BUBU	ARIJEET MISHRA	BADAGODA P.S. /556 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28843/2026	T.UTTAM DORA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28845/2026	AJAY @ AJAYA NAYAK	ARIJEET MISHRA	JEYPORE MAHILA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28846/2026	AYASH @ AYESH KUMAR MOHAPATRA	JUGALA KISHORE PANDA	PHULBANI TOWN /168 /2026	
		VS	VS	()	

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35	D-BLAPL/28847/2026	STATE OF ODISHA SIBA SANKAR KHARA @ SHIBA SHANKAR KHARA VS	RAJIB LOCHAN PATTNNAIK VS	// POTTANGI /132 /2023 ()	
36	D-BLAPL/28848/2026	STATE OF ODISHA SIBA PRASAD MANGARAJ VS	AMITAV TRIPATHY VS	// NCB BHUBANESWAR /10 /2026 ()	
37	D-BLAPL/28850/2026	UNION OF INDIA (NCB) ARUN JENA VS	MANAS KUMAR CHAND VS	// MALKANGIRI /377 /2024 ()	
38	D-BLAPL/28852/2026	STATE OF ODISHA SADANAND PRADHAN VS	SUNIL KUMAR PANDA VS	// ORIENT /223 /2026 ()	
39	D-BLAPL/28853/2026	STATE OF ODISHA SOMANATH LINGAR @ LINGER VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /213 /2025 ()	
40	D-BLAPL/28854/2026	STATE OF ODISHA KANHA SETHI VS	BISWA RANJAN DAS VS	// BERHAMPUR SADAR /296 /2024 ()	
41	D-BLAPL/28855/2026	STATE OF ODISHA UBAS RAITA @ UDAS @ JUDAS RAITA VS	BISWA RANJAN DAS VS	// MOHANA /41 /2025 ()	
42	D-BLAPL/28856/2026	STATE OF ODISHA TUTU BEHERA VS	SRIKANTA MAHUNTA VS	// K.NUAGOAN /120 /2025 ()	
43	D-BLAPL/28857/2026	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	BHAKTA BHUSAN BARIK VS	// MAHILA P.S.(BBSR) /285 /2026 ()	AOR20230001339C202600003
44	D-BLAPL/28862/2026	STATE OF ODISHA GOUR MANDAL VS	MANGU NANDY VS	// MATHILI /120 /2020 ()	
45	D-BLAPL/28863/2026	STATE OF ODISHA GURU CHARAN PRADHAN VS	KULDEEP MOHANTY VS	// ANGUL SADAR PS /354 /2026 ()	AOD20240000012C202600287
		STATE OF ODISHA		//	

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46	D-BLAPL/28864/2026	GADI BANCHOR @ GAJENDRA BANCHHOR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /24 /2025 () //	
47	D-BLAPL/28866/2026	S. SIVA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
48	D-BLAPL/28867/2026	LINGARAJ SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /201 /2026 () //	
49	D-BLAPL/28871/2026	SUSANT KUMAR NAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	TANGI (KHURDA) /624 /2026 () //	
50	D-BLAPL/28873/2026	SAMBARU NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /119 /2024 () //	AOD20220003086C202600100
51	D-BLAPL/28875/2026	RADHAMADHAB PANDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIKABALI /125 /2025 () //	
52	D-BLAPL/28879/2026	SANATAN NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	/ /0 () //	
53	D-BLAPL/28880/2026	SUMIT KUMAR NANDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SAMBALPUR TOWN /142 /2025 () //	
54	D-BLAPL/28881/2026	SAMEER MAHANANDIA VS STATE OF ODISHA	SANJUKTA MUNDA VS	DHANUPALI /508 /2024 () //	AOR20220002621C202600037
55	D-BLAPL/28884/2026	JITAN SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
56	D-BLAPL/28887/2026	PRITI RANJAN SWAIN VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	LALBAG /172 /2026 () //	
57	D-BLAPL/28888/2026	SMRUTI RANJAN BARIK @ BADA	HIMANSHU SEKHAR MISHRA	LOISINGHA(BOLANGIR) /136 /2022	

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		STATE OF ODISHA		//	
58	D-BLAPL/28889/2026	KUNA @ BASUDEBA CHHATRIA	SISIRA PANIGRAHI	BHAWANIPATNA TOWN /430 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28894/2026	ABINASH NAYAK	SK. ZAFARULLA	KONARK /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28896/2026	DEBA BADLIGUDIA @ DEV BADLIGUDIA	SK. ZAFARULLA	SUNABEDA /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28899/2026	KALIA @ BIDYAPATI NAYAK	SUJIT KUMAR SAHU	ANGUL TOWN /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28904/2026	ISWAR BEHERA	BIKASH CHANDRA PARIJA	BOLANGIR TOWN /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28906/2026	SANTOSH KUMAR BARIK	RAJAT KUMAR PANDA	NAYAPALLI P.S. /127 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28909/2026	SASHIKANTA JENA @ BUBU	MRUGANKA MAULI PATNAIK	PIPLI /674 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28913/2026	CHAUDA @ BIKASH BEHERA	SOMANATH MITRA	MANGALA BAG /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28918/2026	DEBENDRA KAMIDI @ KAMUDI	ANANTA NARAYAN PATTANAYAK	PADWA /93 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28919/2026	LULU SAHU@RAHUL SAHU	GOPAL PRASAD LAL	BURLA /353 /2026	AOR20220002350C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28920/2026	RAJU PATEL	KAUSTUVA MOHANTY	/ /0	
		VS	VS	()	

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69	D-BLAPL/28923/2026	STATE OF ODISHA DEEPAK KUMAR CHHIPA VS	KAUSTUVA MOHANTY VS	// / /0 ()	
70	D-BLAPL/28924/2026	STATE OF ODISHA KRUSHNA PRIYA SWAIN VS	AMIT KUMAR PATRA VS	// INDUSTRIAL ESTATE PS /163 /2026 ()	
71	D-BLAPL/28927/2026	STATE OF ODISHA PURNA CHANDRA KHETI VS	BIKASH KARNA VS	// KANTAMAL /129 /2026 ()	
72	D-BLAPL/28929/2026	STATE OF ODISHA BISWANATH DHADA @ KABULA VS	DALIRANI BEHURAY VS	// BHADRAK TOWN /174 /2026 ()	
73	D-BLAPL/28931/2026	STATE OF ODISHA SRIDHAR KHARA VS	AMIT KUMAR SAHU VS	// PADWA /94 /2025 ()	
74	D-BLAPL/28932/2026	STATE OF ODISHA MOHAMMED AKRAM @ AKRAM VS	AMIT KUMAR SAHU VS	// POTTANGI /22 /2026 ()	
75	D-BLAPL/28933/2026	STATE OF ODISHA NIMU SOREN VS	TARA PRASAD MOHAPATRA VS	// RAIRANGPUR (RURAL) /111 /2025 ()	
76	D-BLAPL/28935/2026	STATE OF ODISHA SAUDAMINI SUTTAR VS	RAMANI KANTA PATTANAIK VS	// DASPALLA /241 /2026 ()	
77	D-BLAPL/28937/2026	STATE OF ODISHA SUSANTA KUMAR NAG VS	SARAT KUMAR JENA VS	// G.R.P.S. (TITILAGARH) /96 /2026 ()	
78	D-BLAPL/28938/2026	STATE OF ODISHA DILLIP DIBAKAR VS	SARAT KUMAR JENA VS	// AMBABHONA /79 /2026 ()	
79	D-BLAPL/28939/2026	STATE OF ODISHA MAHAMMAD DURGA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// G.R.P.S. (TITILAGARH) /98 /2026 () //	

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80	D-BLAPL/28941/2026	DANI MAJHI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /49 /2012 () //	
81	D-BLAPL/28944/2026	ANIL KUMAR BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202600133
82	D-BLAPL/28945/2026	SUNIL NARIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUDANPUR RAMPUR /18 /2026 () //	
83	D-BLAPL/28950/2026	BABU DAS @ AGADHU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BALUGAON P.S. /377 /2026 () //	
84	D-BLAPL/28951/2026	MQ. RAM EKBAL RAY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /285 /2022 () //	
85	D-BLAPL/28952/2026	BALABHADRA PARIDA @ TITU @ SUNU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BALUGAON P.S. /377 /2026 () //	
86	D-BLAPL/28954/2026	ANSUMAN CHOUDHURY @ ANSHUMAN CHOUDHURY VS STATE OF ODISHA	VIKRAM KESHARI RAJ VS	NIMAKHANDI /361 /2025 () //	
87	D-BLAPL/28955/2026	VIDYADHAR @ VIDYADHAR CHAUDHURY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ORKEL /66 /2026 () //	
88	D-BLAPL/28956/2026	SANTOSH ROUTRAY @ PINTU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /453 /2026 () //	
89	D-BLAPL/28959/2026	ANAND NAIK @ KALU VS STATE OF ODISHA	ARUPA NANDA DAS VS	TALCHER TOWN /387 /2025 () //	
90	D-BLAPL/28964/2026	SADHU NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KASHIPUR /54 /2025 () //	AOR20220001297C202600224
91	D-BLAPL/28965/2026	KUNA @ RAJESH BARIK	DEEPAK KU SAHOO	KENDRAPARA /139 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/28967/2026	MD. DILNAWAZ@ DILU	UMA SHANKAR PATEL	RAJGANGPUR /337 /2025	AOR20220000263C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/28968/2026	RAKESH KUMAR BEHERA @ RAKESH BEHERA	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /292 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/28971/2026	BIBHUTI SWAIN	PRASANTA KUMAR NANDA	CHATRAPUR /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/28973/2026	AJAY DEVARPALI @ AJAY DEBARPALI	KSHIROD KUMAR ROUT	RAYAGADA TOWN /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/28981/2026	SUMAN KUMAR BISWAL	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /261 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/28984/2026	BIKASH CHANDRA GIRI	BINI MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/28987/2026	ELTER DIGAL	PRASANTA KUMAR ROUTRAY	TUMUDIBANDHA /115 /2025	AOD20240000391C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/28988/2026	GOLAKHA NAYAK	ROHIT RANJAN RAY	BAGHAMARI /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CMP/44769/2026	LOKANATH MAJHI	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		HEMANTA KUMAR RAY		//	
101	D-CMP/44782/2026	PRADEEP KUMAR KHUNTIA @ PRADIP KUMAR KHUNTIA	UPKASH KUMAR MISHRA	/ /	
		VS	VS	()	
		BALUNKESWAR KHUNTIA		//	
102	D-CMP/44795/2026	JAIKISHAN @ JAYA KISAN AGRAWAL	ANAM CHARAN PANDA	/ /	
		VS	VS	()	

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103	D-CMP/44798/2026	MAMATA MUND JAIKISHAN @ JAYA KISAN AGRAWAL VS MINAKSHI BEHERA	ANAM CHARAN PANDA VS	// // 0 //	
104	D-CMP/44817/2026	ASWIN KUMAR PATRO VS SUBASH CHANDRA BHORA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600121
105	D-CMP/44823/2026	SOMBARI SINGH VS KALI CHARAN SINGH	SOUGAT DASH VS	// 0 //	AOD20250000298C202600006
106	D-CMP/44861/2026	BASANTI ROUT VS KADAM RASUL BIJE, CUTTACK	SANDEEP RATH VS	// 0 //	
107	D-CMP/44872/2026	SITAKANTA BADHEI@SANTOSH BADHAI VS AJIT SINGH	JAGANNATH BHUYAN VS	// 0 //	
108	D-CMP/44911/2026	SRIDHAR GIRI VS NILAMANI GIRI	UMA CHARAN MISHRA VS	// 0 //	
109	D-CMP/44915/2026	RIYAJUL HODA KHAN VS SK. SAUKAT ALLI	MOHAMMED RIAZ VS	// 0 //	
110	D-CMP/44946/2026	PAKEI MALLICK VS NANDAKISHORE MALLICK	NARAYAN PRASAD PARIJA VS	// 0 //	
111	D-CMP/44954/2026	JAJATI KESHARI NAYAK VS BHAGABAT NAYAK	SHAIKH RIAZUDDIN VS	// 0 //	
112	D-CMP/44965/2026	DEBIDUTTA TRIPATHY VS PRATIMA DASH	SUSANTA KUMAR MISHRA VS	// 0 //	
113	D-CMP/44974/2026	BRAJA KISHOR SAHOO VS RAJ KISHORE SAHOO	AMIT PRASAD BOSE VS	// 0 //	

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114	D-CMP/44984/2026	NAGREDILA BALKRISHNA VS NAGREDILA HEMAVANTI	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202600082
115	D-CMP/44985/2026	NAGREDILA BALKRISHNA VS NAGREDILA HEMAVANTI	DHANESWAR BARIK VS	// 0 //	AOD20250000498C202600081
116	D-CMP/44986/2026	PUSPA SAMAL VS PARADEEP OXYGEN PVT. LTD., CUTTACK	SATYA SMRUTI MOHANTY VS	// 0 //	
117	D-CONTAC/44706/2026	DR. ARABIND KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT. VS NIRANJAN PANDA	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT. VS	// 0 //	LOD20240000200C202600314
118	D-CONTC/44717/2026	SUCHISMITA SAMAL VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //	
119	D-CONTC/44729/2026	SAROJ KUMAR MALLICK VS SANJEEB KUMAR SAMAL, PRINCIPAL IN CHARGE OF CHITALO DEGREE MOHAVIDYALAYA, CHITALO	ADV. VS	// 0 //	
120	D-CONTC/44732/2026	ARUN KUMAR SETHI VS BHASKAR JYOTI SARMA, CHAIRMAN CUM M.D., ODISHA POWER TRANSMISSION CORPORATION LTD., KHURDA	ADV. VS	// 0 //	
121	D-CONTC/44733/2026	BIPRA SAMAL VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
122	D-CONTC/44734/2026	PRASANNA BARIK@ PRASANNA KUMAR VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
123	D-CONTC/44735/2026	BIDYADHAR GARNAYAK VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
124	D-CONTC/44736/2026	PRATAP CHANDRA MOHANTY VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
125	D-CONTC/44737/2026	KESHABA CHANDRA MOHANTY	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SOVA SHARMA, IAS		//	
126	D-CONTC/44740/2026	BIBEKANANDA SAHANI	ADV.	//	
		VS	VS	0	
		N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR			
127	D-CONTC/44741/2026	MANAGING COMMITTEE OF KAMARGODA GIRLS HIGHER SCHOOL, KEONJHAR		//	
		VS	VS	0	
		N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR			
128	D-CONTC/44742/2026	PARESHNATH BEHERA	SANDHYARANI PANI	//	AOR20230000010C202600152
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
129	D-CONTC/44749/2026	KANHU CHARAN MOHANTY	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
130	D-CONTC/44751/2026	PURANDAR MISHRA	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
131	D-CONTC/44754/2026	RENUBALA BISWAL	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		JAYANTA JAYSINGH, TAHASILDAR, BHUBANESWAR		//	
132	D-CONTC/44759/2026	RAMAKRUSHNA DIKHIT	ADV.	//	
		VS	VS	0	
		SUBHA SARMA, I.A.S		//	
133	D-CONTC/44761/2026	M/S DAKHINAKALI TRADERS, GANJAM	ADV.	//	
		VS	VS	0	
		ASHWINI KUMAR DAS, BRANCH MANAGER, AXIS BANK LTD., PURUSOTTAMPUR BRANCH, GANJAM			
134	D-CONTC/44762/2026	M/S.DURGA ENTERPRISES, GANJAM	ADV.	//	
		VS	VS	0	
		ASHWINI KUMAR DAS, BRANCH MANAGER, AXIS BANK LTD., PURUSOTTAMPUR BRANCH, GANJAM			
135	D-CONTC/44763/2026	PUNI DEI	ADV.	//	
		VS	VS	0	
		DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR		//	
136	D-CONTC/44764/2026	AGADHU CHARAN BEURA	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/44766/2026	SHUBHAM SAXENA, IAS, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, ODISHA BALKRUSHNA GARNAYAK VS SOVA SHARMA, IAS	ADV. VS	// // 0 //	
138	D-CONTC/44768/2026	PABITRA MOHANTY VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
139	D-CONTC/44770/2026	GOKULA GARNAYAK VS SOVA SHARMA, IAS	ADV. VS	// 0 //	
140	D-CONTC/44771/2026	PRABHASINI MISHRA VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //	
141	D-CONTC/44785/2026	NABAKISHORE RANA VS TAPAS RANJAN DEHURY, OAS (S)	ADV. VS	// 0 //	
142	D-CONTC/44788/2026	PARESH NATH SAHU VS SUVENDU KUMAR SAHOO, OAS (A). J.B, TAHASILDAR, KEDUJHAR SADAR	ADV. VS	// 0 //	
143	D-CONTC/44792/2026	JAYADEV BEHERA VS DEBADATTA RAY MOHAPATRA, SUPT. ENGINEER, ADDL. CHIEF ENGINEER, BALANGIR IRRIGATION CIRCLE, BALANGIR	ADV. VS	// 0 //	
144	D-CONTC/44796/2026	NIRANJAN KUMAR PANDA VS ASWATHY S., COMMISSIONER CUM SECRETARY, DEPT. HEALTH AND FAMILY WELFARE , KHURDA	ADV. VS	// 0 //	
145	D-CONTC/44802/2026	MAHESH PRASAD BEHERA VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	// 0 //	
146	D-CONTC/44809/2026	BIREN KUMAR BARIK VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	// 0 //	
147	D-CONTC/44810/2026	BIJAY KUMAR MALIK VS BHASKAR JYOTI SARMA, I.A.S.	ADV. VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/44813/2026	JAGANNATH TRIPATHY VS SIBASHISH PARIDA, TAHASILDAR, JATNI	SUDEEPTA KUMAR SINGH VS	// 0 //	
149	D-CONTC/44814/2026	BHARATI TRIPATHY VS SATYABRATA SAHU, I.A.S	SUDEEPTA KUMAR SINGH VS	// 0 //	
150	D-CONTC/44826/2026	RITA DAS VS HEMAKANT SAY, I.A.S	ADV. VS	// 0 //	
151	D-CONTC/44832/2026	PURNA CHANDRA SAHU VS CHITTARANJAN PANDEY, DISTRICT EDUCATION OFFICER, NAYAGADA	ADV. VS	// 0 //	
152	D-CONTC/44847/2026	KAMALAKANTA GHOSH VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
153	D-CONTC/44854/2026	UDAYANARAYAN PANIGRAHI VS BASANTA NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //	
154	D-CONTC/44875/2026	PRADIPTA KUMAR MAHANA VS BASANTA NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //	
155	D-CONTC/44876/2026	PARBATI DAS VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //	
156	D-CONTC/44879/2026	DURGA SHANKAR SENAPATI VS SAMBIT KUMAR NAYAK, TAHASILDAR, BALASORE	ADV. VS	// 0 //	
157	D-CONTC/44886/2026	BIBHUTI BHUSAN DAS VS AJAYA KUMJAR PATRA, DISTRICT EDUCATION OFFICER, GANJAM	ADV. VS	// 0 //	
158	D-CONTC/44890/2026	SHASANKA MOHANTY VS DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
159	D-CONTC/44895/2026	SARADHAMANI MUDULI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR		//	
160	D-CONTC/44902/2026	SANKAR PRASAD ADHIKARI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		BHUPENDRA SINGH POONIA, I.A.S		//	
161	D-CONTC/44908/2026	PRADEEP KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		RASHILATA BEHERA, OCS-I, DY. REGISTRAR, COOPERATIVE SOCIETIES, SUNDARGARH DIVISION			
162	D-CONTC/44914/2026	ARUN KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		DR.PABITRA MOHAN SAMAL (OSJS), THE PRINCIPAL SECRETARY, LAW DEPT., KHORDHA		//	
163	D-CONTC/44917/2026	AKADASHI PARIDA	ADV.	//	
		VS	VS	0	
		ER.NARAYAN PATEL, CHIEF ENGINEER, NATIONA HIGHWAYS, ORISSA		//	
164	D-CONTC/44920/2026	SANATAN NAYAK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		SURYAWANSHI MAYUR VIKAS, I.A.S		//	
165	D-CONTC/44926/2026	SUKADEV JENA	ADV.	//	
		VS	VS	0	
		J.SONAL, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR		//	
166	D-CONTC/44933/2026	SANJAY KUMAR DAS	ADV.	//	
		VS	VS	0	
		UMAKANTA SAHU, INSPECTOR IN CHARGE, MANGALABAG POLICE STATION		//	
167	D-CONTC/44942/2026	NARENDRA PRASAD NAYAK	AUROVINDA MOHANTY	//	
		VS	VS	0	
		SUDHANSU SINGH, DEPUTY INSPECTOR GENERAL, GROUP CENTRE BHUBANESWAR		//	
168	D-CONTC/44947/2026	RAJ KISHORE DAS	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		SACHIN RAMCHANDRA JADHAV, IAS		//	
169	D-CONTC/44958/2026	MAMATA DEI @ BEHERA	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		SACHIN RAMCHANDRA JADHAV, IAS		//	
170	D-CONTC/44961/2026	GUPTA PRASAD NAYAK	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/44963/2026	SACHIN RAMCHANDRA JADHAV, IAS BOMI SRINIVAS RAO VS	SOUMYA JYOTI BISWAL VS	// // 0	
172	D-CONTC/44964/2026	SACHIN RAMCHANDRA JADHAV, IAS SABITRI SAHU VS	SOUMYA JYOTI BISWAL VS	// // 0	
173	D-CONTC/44968/2026	SACHIN RAMCHANDRA JADHAV, IAS SUJATA DASH VS	SOUMYA JYOTI BISWAL VS	// // 0	
174	D-CONTC/44972/2026	SACHIN RAMCHANDRA JADHAV, IAS RAGHUNATH CHALAN VS	SOUMYA JYOTI BISWAL VS	// // 0	
175	D-CONTC/44975/2026	SACHIN RAMCHANDRA JADHAV, IAS GYANARANJAN PRUSTY VS	SOUMYA JYOTI BISWAL VS	// // 0	
176	D-CONTC/44979/2026	SACHIN RAMCHANDRA JADHAV, IAS PRADIP CHANDRA NAG VS	SOUMYA JYOTI BISWAL VS	// // 0	
177	D-CONTC/44982/2026	SACHIN RAMCHANDRA JADHAV, IAS RANJIT KUMAR SAHOO VS	ADV. VS	// // 0	
178	D-CRLA/28870/2026	SUVENDHU KUMAR PATRA, SUPERINTENDENT OF POLICE, NAYAGARH SUSANTA KUMAR SAHU @ DIPUN VS	MANAS KUMAR CHAND VS	// GOPALPUR /110 /2022 0	
179	D-CRLMA/28910/2026	STATE OF ODISHA PAPU @ NANDA KISHORE HANHAGA VS	PRADIPTA BEURA VS	// KHUNTUNI /235 /2026 0	AOD20220004020C202600054
180	D-CRLMC/28805/2026	STATE OF ODISHA GOKULANANDA PATTNAIK VS	DEBA PRASAD DAS VS	// //0 0	
181	D-CRLMC/28808/2026	ADITYA DAS SUSANTA KUMAR MISHRA VS	LAMBODOR ACHARI VS	// // 0	AOR20220001311C202600126
		TOFAN MALIK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/28830/2026	SUBODH CHANDRA DAS VS SUSHREE SAGARIKA KHUNTIA @ DAS	BIJAY JENA VS	/ /0 () //	
183	D-CRLMC/28836/2026	NIMMAGADDA CHANDRA SEKHAR VS STATE OF ODISHA	SRINIBAS KHANDAI VS	CHANDRASEKHARPUR /310 /2026 () //	
184	D-CRLMC/28840/2026	RAMESWAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BHARATPUR PS /35 /2026 () //	
185	D-CRLMC/28844/2026	RAMESH CHANDRA NAHAK VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	SEA BEACH /41 /2004 () //	AOD20240000968C202600030
186	D-CRLMC/28849/2026	ANTARYAMI SAHU VS STATE OF ODISHA	BIDYADHAR MANSING VS	CAPITAL P.S. /460 /2013 () //	
187	D-CRLMC/28865/2026	BALMIKI PRADHAN VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	KEONJHAR TOWN /140 /2024 () //	
188	D-CRLMC/28876/2026	BIPIN BIHARI MISHRA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CUTTACK VIGILANCE /46 /2010 () //	
189	D-CRLMC/28877/2026	NIHAR RANJAN SAHOO @ SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /109 /2015 () //	
190	D-CRLMC/28885/2026	SUKANTA KUMAR DAS VS STATE OF ODISHA	SOUMI DAS VS	MACHHKUND /106 /2023 () //	
191	D-CRLMC/28892/2026	K.SWRARNABALA MOHAPATRA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	KHALLIKOTE /1020 /2025 () //	AOD20220003315C202600053
192	D-CRLMC/28898/2026	SUNIL KUMAR BEHERA VS STATE OF ODISHA	SARASWATI SENAPATI VS	DHAMNAGAR /205 /2018 () //	
193	D-CRLMC/28911/2026	SUNIL KUMAR BEHERA	SARASWATI SENAPATI	DHAMNAGAR /208 /2018	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/28914/2026	K SWRARNABALA MOHAPATRA	JUDHISTHIR SAHOO	//	AOD20220003315C202600054
		VS	VS	()	
		CH ANUCHHAYA PRUSTI		//	
195	D-CRLMC/28916/2026	MUNA PRUSTY	JYOTIRMAYA SAHOO	DHARAKOT PS /132 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/28917/2026	ANJAN KUMAR PRADHAN	SISIRA PANIGRAHI	REAMAL /127 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/28926/2026	PHAKIR NAIK@FAKIR NAIK	JYOTIRMAYA SAHOO	PATTAPUR (ASKA) /58 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/28928/2026	BISWANATH SAHU	AMULYA RATNA PANDA	PHIRINGIA /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/28934/2026	POTNURU KESWAV RAO @ POTNURU KESHAB RAO @ POTESH CHANDRA ARI, (SR.ADV.)	UMESH CHANDRA ARI, (SR.ADV.)	PARLAKHEMUNDI /2 /2026	
		VS	VS	()	
		GORUDA DHWAJA CHOUDHURY		//	
200	D-CRLMC/28936/2026	MANIKANTA BOSE	BISWA RANJAN DAS	BERHAMPUR TOWN /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/28942/2026	BIPIN BIHARI SATPATHY	BYOMAKESH TRIPATHY	MOTANGA /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/28947/2026	DIBYAJYOTI NAYAK	BISWARANJAN DALAI	NEMALO /100 /2025	AOR20220003722C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/28948/2026	SANANDA BEHERA	UMESH CHANDRA BISWAL	BOUDH /89 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/28953/2026	PITABASA MAHALI	SAILABALA JENA	BHUBANESWAR CBI /9 /2022	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/28961/2026	REPUBLIC OF INDIA(CBI) MANOJ GOCHHAYAT VS STATE OF ODISHA	SEJAL NAYAK VS	// RENGALI DAM SITE /85 /2022 ()	
206	D-CRLMC/28962/2026	TRIBENI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// PARLAKHEMUNDI /254 /2025 ()	
207	D-CRLMC/28978/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SITANSHU MOHAN DWIBEDY VS	// KHANDAGIRI P.S. /598 /2016 ()	AOR20260000273C202600041
208	D-CRLMC/28982/2026	OM PRAKASH SWAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// KENDRAPARA /236 /2024 ()	
209	D-CRLMC/28983/2026	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KUDANAGARI /276 /2024 ()	
210	D-CRLMC/28989/2026	PRADEEP NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// UDITNAGAR /7 /2022 ()	
211	D-CRLMC/28990/2026	MALATI SIKOKA @ MALATI SIKAKA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// MUNIGUDA /19 /2017 ()	
212	D-CRLMP/28786/2026	MANJULATA BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// / /0 ()	
213	D-CRLMP/28789/2026	SESHADEB BARIK VS STATE OF ODISHA	GOPINATH MISHRA VS	// / /0 ()	
214	D-CRLMP/28795/2026 CRLMP/1538/2026	ANISH GOPALAN ACHARYA VS UNION OF INDIA (C.B.I.)	SAMVIT MOHANTY VS	// BHUBANESWAR CBI /22 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR(Khordha) TR/0000014/2017	
215	D-CRLMP/28823/2026	ANIL DEO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// / /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMP/28859/2026	PRAVA RANJAN MISHRA VS SUPERINTENDENT OF POLICE, GANJAM	SIDHARTHA MISHRA VS	/ /0 0 //	
217	D-CRLMP/28922/2026	JITUKRUSHNA NAYAK VS STATE OF ODISHA	SISIRA PANIGRAHI VS	/ /0 0 //	
218	D-CRLMP/28943/2026	UMESH CHANDRA NATH VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 0 //	
219	D-CRLMP/28946/2026	SUMITRA SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MANCHESWAR P.S. /26 /2019 0 //	AOR20220001610C202600079
220	D-CRLREV/28851/2026	PRADYUMNA KUMAR RATH VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /4 /2021 0 //	
221	D-CRLREV/28890/2026	BIBINA ROUT VS SURYAKANTA JENA	NARAYAN PRASAD PARIJA VS	/ /0 0 //	
222	D-CRLREV/28908/2026	ASIT KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / 0 //	AOD20220004020C202600053
223	D-CRLREV/28925/2026	MONALISA PRADHAN VS STATE OF ODISHA	DAITARI PRADHAN VS	RAIKIA /69 /2021 0 //	
224	D-CRLREV/28970/2026	MAMATA KUMARI BEHERA VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	VIGILANCE PS (BERHAMPUR) /15 /2019 0 //	
225	D-FAO/44715/2026	KRUSHNA CHARAN PANIGRAHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	/ / 0 //	
226	D-FAO/44812/2026	DR. PADMALOCHAN ROUT VS STATE OF ODISHA	SANGRAM JENA VS	/ / 0 //	
227	D-FAO/44850/2026	WALASI KADRAKA	SATYABAN SAHOO	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
228	D-FAO/44855/2026	NILENDRI JUED	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-FAO/44882/2026	MINAKSHI DAS	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-JCRLA/28868/2026	DERU MAJHI	ADV.	THUAMUL RAMPUR /105 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-JCRLA/28872/2026	RAJENDRA JENA @ RAJU	ADV.	BERHAMPUR SADAR /276 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-JCRLA/28874/2026	KUMAR DILIP	ADV.	NCB BHUBANESWAR /5 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-JCRLA/28878/2026	RAKESH @ KRUSHNA KISHAN	ADV.	BONAI /97 /2019	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-JCRLA/28883/2026	BISHU GOCHHAYAT	ADV.	BANARAPAL /183 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-MACA/44720/2026	JAYANTI PATRA	BISHNU BRATA SINGH	//	
		VS	VS	0	
		SURYAKANTA PATRA		//	
236	D-MACA/44779/2026	SANGITA DAS	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		ANANTA CHARAN LENKA		//	
237	D-MACA/44906/2026	DIVISIONAL MANAGER(LEGAL CLAIMS), ORIENTAL INSURANCE CO. LTD., GANJAM	DINANATH MOHANTY	//	
		VS	VS	0	
		KAILASH PRADHAN@SUKURU PRADHAN		//	
238	D-MACA/44913/2026	DIVISIONAL MANAGER(LEGAL CLAIMS), ORIENTAL INSURANCE CO. LTD., GANJAM	DINANATH MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/44981/2026	SUBASH PRADHAN DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. (INDIA) LTD. (CELL)	DEVI PRASAD DAS	//	
		VS	VS	0	
240	D-MACA/44988/2026	PRADYUMNA SAHOO BABULI MAHARANA	AMIT PRASAD BOSE	//	
		VS	VS	0	
241	D-MATA/44705/2026	BHRAMARBAR SAHU ADWIT KUMAR PRADHAN	RAGHUNATH DAS MOHAPATRA	//	AOD20260000004C202600011
		VS	VS	0	
242	D-MATA/44748/2026	SUSAMA NAYAK BARUN PRADHAN	KODANDA KUMAR BHUYAN	//	
		VS	VS	0	
243	D-MATA/44967/2026	BABITA PRADHAN ANASUYA SWAIN	GAYATRI DAS	//	
		VS	VS	0	
244	D-RPFAM/44989/2026	SUJIT KUMAR LENKA SUDEEP SARDAR	ADHIRAJ MOHANTY	//	
		VS	VS	0	
245	D-RSA/44851/2026	PUJA SARKAR NIRANJAN @ NILAMANI PRADHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
246	D-RSA/44859/2026	DHRUBA PRADHAN NIRANJAN @ NILAMANI PRADHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
247	D-RSA/44897/2026	DHRUBA PRADHAN SUSAMA PRADHAN	SANGRAM SENAPATI	//	
		VS	VS	0	
248	D-RSA/44900/2026	SOUDAMINI SWAIN CHENTALI MANGAMMA	SAILABALA JENA	//	
		VS	VS	0	
249	D-RSA/44977/2026	HIMANSHU SEKHAR PANDIA LAXMI BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		T. ANANDA PATRO		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-RSA/44980/2026	SANGHAMITRA PANDA VS SANJAY KUMAR PANDA	DEBASISH SAMAL VS	// 0 //	
251	D-TRP(C)/44862/2026	PUSPALATA NATH VS ABHISEK NATH	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
252	D-TRPCRL/28777/2026	BHAGYASHREE MOHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BOLANGIR TOWN /421 /2023 0 //	AOR20220001558C202600189
253	D-WA/44790/2026	MANAGING DIRECTOR OR CHIEF EXECUTIVE OFFICER, PUNJ LLOYD LIMITED, MAHARASHTRA VS MIHIR KU.SATPATHY	DEBASISH SAMAL VS	// 0 //	
254	D-WA/44824/2026	STATE OF ODISHA VS RAMAKRUSHNA MOHANTY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600332
255	D-WA/44949/2026	COMMISSIONER, KATAKA MUNICIPAL CORPORATION, KATANKA VS BASANTA KUMAR BEHERA	DEBASISH SAMAL VS	// 0 //	
256	D-WA/44959/2026	DUSHMANT KUMAR MARTHA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
257	D-WP(C)/44695/2026 WP(C)/30721/2026	SARASWAT INSTITUTE OF MANAGEMENT, BHUBANESHWAR VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	AOD20220004423C202600028
258	D-WP(C)/44696/2026	SHRIKANT MALIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
259	D-WP(C)/44697/2026	M/S CHANDAN AGRO RICE TECH., VS AUTHORISED OFFICER UNION BANK OF INDIA	MADHUSMITA KANUNGO VS	// 0 //	AOD20240000479C202600007
260	D-WP(C)/44698/2026	SATYANARAYAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
261	D-WP(C)/44699/2026	RAMESH CHANDRA SAHOO	SUSHANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/30725/2026	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/44700/2026	LAXMI MOHAPATRA	SUKANTA KUMAR MISHRA	//	
	WP(C)/30708/2026	VS STATE OF ODISHA	VS	0 //	
263	D-WP(C)/44701/2026	SAROJ KUMAR PRADHAN	SUSHANTA KUMAR MISHRA	//	
	WP(C)/30715/2026	VS STATE OF ODISHA	VS	0 //	
264	D-WP(C)/44702/2026	PRAMOD KUMAR SAHU	KUNAL KUMAR SWAIN	//	
	WP(C)/30641/2026	VS STATE OF ODISHA	VS	0 //	
265	D-WP(C)/44703/2026	AKSHAYA KUMAR PATEL	KUNAL KUMAR SWAIN	//	
	WP(C)/30643/2026	VS STATE OF ODISHA	VS	0 //	
266	D-WP(C)/44704/2026	SURENDRA BHOSAGAR	KUNAL KUMAR SWAIN	//	
	WP(C)/30644/2026	VS STATE OF ODISHA	VS	0 //	
267	D-WP(C)/44707/2026	PRATIMA BEHERA	SAHASRANSU SOURAV	//	AOR20220001445C202600125
		VS STATE OF ODISHA	VS	0 //	
268	D-WP(C)/44708/2026	BENUDHAR JENA	MANAS RANJAN PRADHAN	//	
		VS STATE OF ODISHA	VS	0 //	
269	D-WP(C)/44709/2026	BENUMADHAB MAHAPATRA	RAJJEET ROY	//	AOR20220001445C202600126
		VS STATE OF ODISHA	VS	0 //	
270	D-WP(C)/44710/2026	JYOTIPRAKASH SAHOO	SAHASRANSU SOURAV	//	AOR20220001445C202600127
		VS STATE OF ODISHA	VS	0 //	
271	D-WP(C)/44711/2026	SUBAS CHANDRA SAHU	SWAPNIL ROY	//	AOR20220001600C202600292
		VS STATE OF ODISHA	VS	0 //	
272	D-WP(C)/44712/2026	TAPAN CHANDRA DAS	LALATENDU SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/44713/2026	STATE OF ODISHA MAHENDRA KUMAR TRIPATHY VS	PRINCEPEE RAY VS	// // 0	AOD20240000544C202600031
274	D-WP(C)/44714/2026 WP(C)/30625/2026	STATE OF ODISHA SRIKANTA DAS VS	OMKAR PANDA VS	// // 0	
275	D-WP(C)/44716/2026 WP(C)/30742/2026	STATE OF ODISHA DHARITREE ENTERPRISES, KESINGA, KALAHANDI VS	KRUSHNA CHANDRA DASH VS	// // 0	
276	D-WP(C)/44718/2026	ODISHA STATE WAREHOUSING CORPORATION (OSWC), BHUBANESWAR PRAVASINI MOHAPATRA VS	SAROJ KUMAR PADHY VS	// // 0	
277	D-WP(C)/44719/2026	STATE OF ODISHA PARTHASARATHI MOHANTY VS	DEEPAJ SAHU VS	// // 0	
278	D-WP(C)/44721/2026 WP(C)/30672/2026	STATE OF ODISHA PANKAJINI SAHU VS	TRILOCHAN NANDA VS	// // 0	
279	D-WP(C)/44722/2026 WP(C)/30663/2026	STATE OF ODISHA ASHISHA KUMAR DAS VS	MANOJ KUMAR MOHANTY VS	// // 0	
280	D-WP(C)/44723/2026	NATIONAL HIGHWAY OF AUTHORITY INDIA, NEW DELHI ALEKHA CHARAN JENA VS	RAMAKRISHNA BISOI VS	// // 0	AOD20240000311C202600075
281	D-WP(C)/44724/2026	STATE OF ODISHA ROHIT KUMAR PARIDA VS	RAMAKRISHNA BISOI VS	// // 0	AOD20240000311C202600076
282	D-WP(C)/44725/2026	MANAGING DIRECTOR, TDCCOL, BHOI NAGAR KUMUDINI PUJARI VS	HALADHAR SETHY VS	// // 0	
283	D-WP(C)/44726/2026	STATE OF ODISHA DAITARI PANGI VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/44727/2026	BRAJA KISHORE SARANGI	RABINDRANATH BARIK	//	AOD20240000806C202600063
	WP(C)/30698/2026	VS	VS	0	
		STATE OF ODISHA		//	
285	D-WP(C)/44728/2026	NARENDRA KUMAR NATH	RABINDRANATH BARIK	//	AOD20240000806C202600064
	WP(C)/30696/2026	VS	VS	0	
		STATE OF ORISSA		//	
286	D-WP(C)/44730/2026	ANITA MAJHI	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
287	D-WP(C)/44731/2026	BHIMASEN JENA	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
288	D-WP(C)/44738/2026	GANGADEVI SELF HELP GROUP(SHG), JAGATSINGHPUR	CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
289	D-WP(C)/44739/2026	RINA GOUDA	HEMANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
290	D-WP(C)/44743/2026	PURNA CHANDRA SAHOO	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
291	D-WP(C)/44744/2026	NIMAIN MOHAPATRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
292	D-WP(C)/44745/2026	SANGITA MOHANTY	DEEPTIRANJAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
293	D-WP(C)/44746/2026	SACHIDANANDA MOHAPATRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
294	D-WP(C)/44747/2026	DAITARI MOHAPATRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
295	D-WP(C)/44750/2026	RAMESH CHANDRA BEHERA	PRASANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/44752/2026	RINA GOUDA	HEMANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/44753/2026	ARTATRAN JENA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/44755/2026	PRIYANKA GOUDA	HEMANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/44756/2026	MADHUSUDAN KANHAR	MANAS PATI	//	AOR20220001535C202600288
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/44757/2026	PRADIP KUMAR MEHER	AKSHAYA KUMAR DORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/44758/2026	KSHIROD KUMAR SAHOO	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/44760/2026	ASHOK KUMAR MISHRA	MANAS PATI	//	AOR20220001535C202600289
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/44765/2026	BHARATEE PANIGRAHI	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/44767/2026	ALOK RAM KHADANGA	NEELAKANTHA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/44772/2026	RITIK MEHER	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
306	D-WP(C)/44773/2026	RAJANI KANTA MISHRA	MANAS PATI	//	AOR20220001535C202600287
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/44774/2026	STATE OF ODISHA SUBHASINI SAHU VS	TRILOCHAN BARIK VS	// // 0	
308	D-WP(C)/44775/2026	STATE OF ODISHA BATAKRUSHNA BHOI VS	DILLIP KUMAR SAHOO VS	// // 0	AOR20250000149C202600026
309	D-WP(C)/44776/2026	STATE OF ODISHA COMMITTEE OF MANAGEMENT OF MAA HARACHAN VS	PRIMA AGRICULTURAL COOPERATIVE SOCIETY LTD., CUTTACK VS	// 0	
310	D-WP(C)/44777/2026	STATE OF ODISHA MOCHIRAM JENA VS	LAMBODAR ACHARI VS	// // 0	AOR20220001311C202600127
311	D-WP(C)/44778/2026	STATE OF ODISHA DR. MAMATA SINGH VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600138
312	D-WP(C)/44780/2026	STATE OF ODISHA SHYAM SUNDAR NAYAK VS	SATYA RANJAN PATI VS	// // 0	
313	D-WP(C)/44781/2026	STATE OF ODISHA JAYASHREE ROY VS	SAROJ KUMAR PADHY VS	// // 0	
314	D-WP(C)/44783/2026	STATE OF ODISHA ANANT BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
315	D-WP(C)/44784/2026	STATE OF ODISHA SUVALAXMI MAJHI VS	UPENDRA KUMAR SAMAL VS	// // 0	
316	D-WP(C)/44786/2026	STATE OF ODISHA ASHA PANIGRAHI VS	SAROJ KUMAR PADHY VS	// // 0	
317	D-WP(C)/44787/2026	STATE OF ODISHA SUNITA BAG VS	SAROJ KUMAR PADHY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/44789/2026	SURJAYKANTA MALIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/44791/2026	UNION OF INDIA VS RABINDRA KUMAR MALLICK	DURGA PRASAD PATTNAIK VS RABINDRA KUMAR MALLICK	// 0 //	
320	D-WP(C)/44793/2026	BINOD KUMAR NAYAK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/44794/2026	SANTILATA NAIK VS MAHANADI COALFIELDS LTD(MCL), SAMBALPUR	SATYANARAYAN BHARADWAJ VS MAHANADI COALFIELDS LTD(MCL), SAMBALPUR	// 0 //	
322	D-WP(C)/44797/2026	BIRABARA BEHERA VS STATE OF ODISHA	KRUPASINDHU SAHOO VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/44799/2026	SANGRAM KESHARI KHUNTIA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/44800/2026	DASMAT BASKEY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/44801/2026	SUKANTA KUMAR SANKHUA VS TATA CAPITAL LIMITED, KHORDHA	SANJAY KUMAR PATRA VS TATA CAPITAL LIMITED, KHORDHA	// 0 //	
326	D-WP(C)/44803/2026	SUBRAT KUMAR SATAPATHY VS STATE OF ODISHA	SIDDHESWAR BAUG VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/44804/2026	RAJESH TIRKEY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/44805/2026	MAHENDRA SEN VS STATE OF ODISHA	APARESH BHOI VS STATE OF ODISHA	// 0 //	AOR20220001814C202600023
329	D-WP(C)/44806/2026	KARUNAKAR PRADHAN	PRAMOD KUMAR JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/44807/2026	SAROJ KUMAR BHOI	KUMARESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/44808/2026	DILLIP KUMAR BHOI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/44811/2026	PRANA BANDHU DHAL @PANU @ BHAGABAT	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		RDC CUM SURVEY AND SETTLEMENT COMMISSIONER, SAMBALPUR		//	
333	D-WP(C)/44815/2026	LUDUKU BHOI @ BHUE	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/44816/2026	GANGARAM BUDEK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/44818/2026	GOBINDA CHANDRA BAGH	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/44819/2026	GOURI SAMAL	SATYABRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/44820/2026	MAHESWAR MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/44821/2026	SAILABALA MOHAPATRA	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/44822/2026	PUSPA SORENG	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/44823/2026	NIKITA PANIGRAHI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/44825/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI D.PRAMILA KUMARI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// // 0 //	
342	D-WP(C)/44827/2026	SREE METALIKS LIMITED VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202600027
343	D-WP(C)/44828/2026	DILLIP MUNDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
344	D-WP(C)/44829/2026	SUNIL KUMAR MANGARAJ VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600062
345	D-WP(C)/44830/2026	MIR SABIR VS PRINCIPAL CHIEF COMMISSIONER GST AND CENTRAL EXCISE	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600063
346	D-WP(C)/44831/2026	URSHITA GOEL VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
347	D-WP(C)/44833/2026	URMILA PAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
348	D-WP(C)/44834/2026	NILAMANI MOHAPATRA VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //	AOR20220001293C202600009
349	D-WP(C)/44835/2026	NARESH KUMAR SAHOO VS TAHASILDAR ANANDAPUR, KEONJHAR	SATYABAN SAHOO VS	// 0 //	
350	D-WP(C)/44836/2026	MINATI MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //	
351	D-WP(C)/44837/2026	SAROJ KUMAR SAMANTARAY VS PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202600064

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/44838/2026	JAY BHAGWAN AGARWAL VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD	PRASANNA KUMAR MISHRA VS //	// 0 //	AOD20260000093C202600067
353	D-WP(C)/44839/2026	SURENDRA NATH SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS //	// 0 //	
354	D-WP(C)/44840/2026	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS //	// 0 //	AOR20220001523C202600113
355	D-WP(C)/44841/2026	KANHU CHARAN TUDU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS //	// 0 //	
356	D-WP(C)/44842/2026	ISWAR CHANDRA JIT VS STATE OF ODISHA	PARTHA SARATHI DAS VS //	// 0 //	AOD20240000364C202600228
357	D-WP(C)/44843/2026	PADMANAV KUNDU VS STATE OF ODISHA	SANDEEP RATH VS //	// 0 //	
358	D-WP(C)/44844/2026	GYANA RANJAN BARIK VS STATE OF ODISHA	RASMITA SWAIN VS //	// 0 //	AOD20240001102C202600007
359	D-WP(C)/44845/2026	BIJOY KUMAR PATTANAIK VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS //	// 0 //	
360	D-WP(C)/44846/2026	BANAMALI NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS //	// 0 //	
361	D-WP(C)/44848/2026	BINAY KUMAR PATTNAIK VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS //	// 0 //	
362	D-WP(C)/44849/2026	GOVINDA BALLAV SAHU VS STATE OF ODISHA	DILLIP KUMAR SAHU VS //	// 0 //	AOR20230001286C202600001
363	D-WP(C)/44852/2026	BISWA RANJAN SAHU	SRIKAR KUMAR RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/44853/2026	RAJESH RANJAN MOHANTY	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/44856/2026	PRASANTA KUMAR MAHANA	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	0	
		TAHASILDAR, BALANGIR CUM ESTATE OFFICER, BALANGIR		//	
366	D-WP(C)/44857/2026	PABITRA KUMAR SAHOO	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/44858/2026	FIROJ KUMAR AMANTA	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/44860/2026	M/S.ROUTRAY DEVELOPERS, BHUBANESWAR	ISHWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/44863/2026	ARUN KUMAR PUHAN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/44864/2026	NIRMAL CHANDRA SAHOO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/44865/2026	SUNITA SAHU	SISIRA PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/44866/2026	ANIL KUMAR SAGAR	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/44867/2026	ARYA UPASITA PRUSTY	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/44868/2026	MAINAK MITTRA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/44869/2026	STATE OF ODISHA SATYANARAYAN PANDA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
376	D-WP(C)/44870/2026	STATE OF ODISHA MANDAKINI MULI VS	MOHAMMED RIAZ VS	// // 0	
377	D-WP(C)/44871/2026	STATE OF ODISHA PRASANNA KUMAR PANDA VS	ABHAYA KUMAR SHARMA VS	// // 0	
378	D-WP(C)/44873/2026	PRESIDENT, THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI HEMSAGAR CHOUDHURY VS	SRINIBASH SATAPATHY VS	// // 0	
379	D-WP(C)/44874/2026	UNION OF INDIA JAYASHREE ROUT VS	ABINASH ROUTRAY VS	// // 0	
380	D-WP(C)/44877/2026	MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK RANJITA KUMARI SATPATHY VS	LAXMIKANTA MOHANTY VS	// // 0	
381	D-WP(C)/44878/2026	STATE OF ODISHA BANAMALI PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0	
382	D-WP(C)/44880/2026	STATE OF ODISHA SHANTI LUHA VS	SANGRAM SENAPATI VS	// // 0	
383	D-WP(C)/44881/2026	STATE OF ODISHA NABIN KUMAR SAMAL VS	SITANSHU KUMAR DEY VS	// // 0	
384	D-WP(C)/44883/2026	STATE OF ODISHA BANAMALI PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0	
385	D-WP(C)/44884/2026	STATE OF ODISHA SATYANARAYAN SINGH VS	SRIKANTA KU. NATH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/44885/2026	BHABAGRAHI SARJANSINGH VS VICE-CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY	SUBRATA MISHRA VS	// 0 //	
387	D-WP(C)/44887/2026	BANAMALI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
388	D-WP(C)/44888/2026	RAHASA BADHAI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
389	D-WP(C)/44889/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
390	D-WP(C)/44891/2026	BANAMALI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
391	D-WP(C)/44892/2026	PRADEEP NAYAK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
392	D-WP(C)/44893/2026	ANANTA BADHAI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
393	D-WP(C)/44894/2026	BANAMALI PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
394	D-WP(C)/44896/2026	CHATURBHUJA BADHAI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
395	D-WP(C)/44898/2026	CHANDRAMANI BISWAL VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
396	D-WP(C)/44899/2026	SUBODHA KUMAR SAHOO VS UTKAL UNIVERSITY, CHANCELLOR, BHUBANESWAR	SUBODHA KUMAR SAHOO VS	// 0 //	
397	D-WP(C)/44901/2026	BARENDRA KAMILA	SAUBHAGYA KUMAR SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/44903/2026	SANTANU KUMAR SENAPATI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/44904/2026	SHANTILATA PANIGRAHI	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/44905/2026	ANUP KUMAR MOHAPATRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/44907/2026	ASHOK KUMAR SETHI	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/44909/2026	PRIYANKA SABAT	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/44910/2026	PRAFULLA KUMAR JENA	MRITUNJAY BANERJEE	//	
		VS	VS	0	
		EXECUTIVE ENGINEER(ELECT.), TPCODL, PURI		//	
404	D-WP(C)/44912/2026	SUDARSHAN JHODIA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/44916/2026	PREMANANDA PATEL	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/44918/2026	SANJOY MUKHERJEE	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/44919/2026	DHRUBA CHARAN MALLIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/44921/2026	SURENDRA KUMAR BIHARI	SAROJA KANTA SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/44922/2026	STATE OF ODISHA DR.MANISH KUMAR THACKER VS	SIDHARTHA DAS VS	// // 0	
410	D-WP(C)/44923/2026	M/S.CHOLAMANDALAM INVESTMENTNT AND FINANCE COMPANY LTD., CHENNAI BHABANI SANKAR ROUT VS	KUNAL KUMAR SWAIN VS	// // 0	
411	D-WP(C)/44924/2026	STATE OF ODISHA ARJUNI CHARAN MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0	AOD20260000401C202600027
412	D-WP(C)/44925/2026	STATE OF ODISHA MAKARDHWOJA SAHU VS	RASMITA SWAIN VS	// // 0	AOD20240001102C202600008
413	D-WP(C)/44927/2026	STATE OF ODISHA ALAKA JENA VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600223
414	D-WP(C)/44928/2026	DILLIP KUMAR JENA PRADEEP KUMAR SAHOO VS	RASMITA SWAIN VS	// // 0	AOD20240001102C202600009
415	D-WP(C)/44929/2026	STATE OF ODISHA JAYANTI UTTARAY VS	MANAS RANJAN PADHI VS	// // 0	
416	D-WP(C)/44930/2026	STATE OF ODISHA NALINI DAS@OJHA VS	AMIT PRASAD BOSE VS	// // 0	
417	D-WP(C)/44931/2026	GEETANJALI DAS@GITANJALI DAS SWAPNESWAR SAHOO VS	RAMA KRUSHNA PATTANAIAK VS	// // 0	AOR20220003697C202600019
418	D-WP(C)/44932/2026	STATE OF ODISHA PRAVAKAR SAHOO VS	MANORANJAN MUDULI VS	// // 0	AOD20240000388C202600035
419	D-WP(C)/44934/2026	STATE OF ODISHA LINGARAJ INFRASTRUCTURE PVT LTD VS	Amrita Mishra VS	// // 0	AOD20240000186C202600070
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/44935/2026	RAMA TIRA ALIAS RAMA HO VS STATE OF ODISHA	Sougat Dash VS	// 0 //	AOD20250000298C202600007
421	D-WP(C)/44936/2026	RABINDRA MOHANTY VS SUB COLLECTOR, BHADRAK	Manoj kumar Panda VS	// 0 //	AOR20220001626C202600007
422	D-WP(C)/44937/2026	MOHAN NAG VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //	
423	D-WP(C)/44938/2026	JAYA PRAKASH SHARMA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202600042
424	D-WP(C)/44939/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BALUDA, BHOJAPUR VS STATE OF ODISHA	HOLIPAL MUKHERJEE VS	// 0 //	
425	D-WP(C)/44940/2026	SIGN GRAPHICS DESIGN AND ENGINEERING VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600147
426	D-WP(C)/44941/2026	AMARESH SATPATHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600148
427	D-WP(C)/44943/2026	SUJATARANI SUBUDHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600149
428	D-WP(C)/44944/2026	SUBASH CHANDRA AGARWAL VS ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), SAMBALPUR	ABHISEK AGARWAL VS	// 0 //	
429	D-WP(C)/44945/2026	BABITA SWAIN VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
430	D-WP(C)/44948/2026	BHAKTA BANDHU PANDA VS COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	SWAPNA KUMAR OJHA VS	// 0 //	
431	D-WP(C)/44950/2026	TAPAN KIRAN MONORANJAN KHORA	KUNAL KUMAR SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/44951/2026	RAJENDRA KUMAR GOUDA	SUBHENDU KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/44952/2026	RAKESH KUMAR ROUT	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/44953/2026	PANCHANAN ROUT	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/44955/2026	BHAGABAN PATTNAIK	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/44956/2026	DALJIT SINGH KANG	ADISHA MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
437	D-WP(C)/44957/2026	MANOJ KUMAR JENA	PRATAP NAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/44960/2026	JALADHAR SETHI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/44962/2026	BANAMBAR PRADHAN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/44966/2026	DEEPAK KUMAR PATRA	ABINASH BARIK	//	
		VS	VS	0	
		SURESH CHANDRA PATTANAYAK		//	
441	D-WP(C)/44969/2026	P.JAYADEV PATRO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/44970/2026	SAIBANI GOUDA	SOUMYA MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/44971/2026	STATE OF ODISHA SAIBANI GOUDA VS	SOUMYA MISHRA VS	// // 0	
444	D-WP(C)/44973/2026	STATE OF ODISHA D.RABINDRA PATRO VS	SOUMYA MISHRA VS	// // 0	
445	D-WP(C)/44976/2026	STATE OF ODISHA D.GANGADHAR PATRO VS	SOUMYA MISHRA VS	// // 0	
446	D-WP(C)/44978/2026	STATE OF ODISHA D.GUPTESWAR PATRO VS	SOUMYA MISHRA VS	// // 0	
447	D-WP(C)/44983/2026	STATE OF ODISHA BABAJI GOUDA VS	SOUMYA MISHRA VS	// // 0	
448	D-WP(C)/44987/2026	STATE OF ODISHA BIMBADHAR BISWAL VS	SASWAT KUMAR ACHARYA VS	// // 0	
449	D-ABLAPL/28774/2026	STATE OF ODISHA BANTI BADAPANDA VS	DIBYA PRAKASH MISHRA VS	AINTHAPALI /235 /2026 0	AOR20220002454C202600138
450	D-ABLAPL/28776/2026	STATE OF ODISHA SURESH KUMAR BARIK VS	PARTHA SARATHI DAS VS	// BAMBARI /148 /2026 0	AOD20240000364C202600226
451	D-ABLAPL/28778/2026	STATE OF ODISHA BISWAJIT MALLICK @ CHANDAN MALLICK VS	SAMBEET PATTANAYAK VS	// GOP /212 /2026 0	AOR20220001591C202600034
452	D-ABLAPL/28779/2026	STATE OF ODISHA BISWAJIT SETHI VS	RAGHUNATH DAS MOHAPATRA VS	// BEGUNIA P.S. /259 /2024 0	AOD20260000004C202600009
453	D-ABLAPL/28781/2026	STATE OF ODISHA KUNI BEHERA VS	KSHIROD KUMAR SAHOO VS	// BALIANTA P.S. /455 /2026 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/28782/2026	SUMANTA @ KUNU MENDALI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHAMA /162 /2026 () //	
455	D-ABLAPL/28787/2026	SANDHYARANI SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /200 /2026 () //	
456	D-ABLAPL/28788/2026	SURYAKANTA PATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /678 /2026 () //	
457	D-ABLAPL/28798/2026	GIRISH CHANDRA PRUSTY VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /346 /2026 () //	
458	D-ABLAPL/28800/2026	KANHA MALIK @ UTKAL MALIK VS STATE OF ODISHA	BISWAJIT SAMAL VS	PATTAMUNDAI MODEL /391 /2026 () //	
459	D-ABLAPL/28801/2026	LUNA MALIK @ RAJSHREE MALIK VS STATE OF ODISHA	BISWAJIT SAMAL VS	PATTAMUNDAI MODEL /391 /2026 () //	
460	D-ABLAPL/28802/2026	SUSAMA SAHOO VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	CUTTACK VIGILANCE /36 /2026 () //	
461	D-ABLAPL/28806/2026	PRAFULLA KUMAR BALIARSINGH VS STATE OF ODISHA	AMRITMAY PANDA VS	FATEGARH /309 /2026 () //	AOR20260000294C202600002
462	D-ABLAPL/28810/2026	SANDHYA NAIK @ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BERHAMPUR TOWN /247 /2026 () //	
463	D-ABLAPL/28812/2026	SUNIL KUMAR MOHAPATRA VS STATE OF ODISHA	MAHESWAR JATI VS	AIRPORT /200 /2023 () //	AOR20250000938C202600009
464	D-ABLAPL/28813/2026	SERAJ SAHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIHIDI /311 /2026 () //	
465	D-ABLAPL/28814/2026	KRISHNA RAO PATRAM @ KISANARAO PATARANGMANGU NANDY		PAPERMETLA P.S. /19 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/28819/2026	UMASANKAR PARIDA	RAMDAS ACHARY	SATYABADI /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/28820/2026	MUKTESWAR MAJHI	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
468	D-ABLAPL/28821/2026	BASANTA KUMAR PRADHAN	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/28824/2026	SAROJ PRADHAN	SARADA PRASANNA SARANGI	FATEGARH /264 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/28825/2026	RAJENDRA KUMAR BISOI	LALIT MOHAN MOHANTY	BARANGA /438 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/28827/2026	BIKASH SAHU	LALIT SAHU	KHAPRAKHOL /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/28829/2026	LILABATI PANDE @ MAJHI	LALIT SAHU	KHAPRAKHOL /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/28833/2026	SK KALIM MOHAMMAD	GURUPRASAD BEHERA	BASTA /467 /2026	AOR20220000925C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/28835/2026	SUMAN MALLIK	KRISHNA PRASAD DAS	NISCHINTAKOILI /343 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/28839/2026	KASHINATH MUNDA	SANJIB KUMAR RAY	JAJPUR ROAD /514 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/28842/2026	PRATAP PATRA	SANJIB RAY	JAJPUR ROAD /514 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/28858/2026	STATE OF ODISHA MANIA DAS @ DHIREN DAS VS	RAKESH BEHERA VS	// MARSHAGHAI /353 /2026 ()	
478	D-ABLAPL/28860/2026	STATE OF ODISHA SHUBHAM TRIPATHI VS	PRASANTA KUMAR NANDA VS	// KHARIAR /307 /2024 ()	
479	D-ABLAPL/28861/2026	STATE OF ODISHA RAJNISH SHARMA VS	PRASANTA KUMAR NANDA VS	// SAHID NAGAR P.S. /309 /2019 ()	
480	D-ABLAPL/28869/2026	STATE OF ODISHA PRASANTA SETHY VS	SARADA PRASANNA MOHARANA VS	// MARSHAGHAI /294 /2026 ()	
481	D-ABLAPL/28882/2026	STATE OF ODISHA DAYANIDHI GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	// GANGAPUR (ASKA) /419 /2026 ()	
482	D-ABLAPL/28886/2026	STATE OF ODISHA DEEPAK RANJAN JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
483	D-ABLAPL/28891/2026	STATE OF ODISHA OMM PRAKASH BEURA VS	SANJIT MISHRA VS	// LAXMISAGAR P.S. /642 /2026 ()	
484	D-ABLAPL/28893/2026	STATE OF ODISHA NISHANT CHOUDHURY VS	SANJIT MISHRA VS	// / /0 ()	
485	D-ABLAPL/28895/2026	STATE OF TAMIL NADU NARESH PATRA @ LIPUA PATRA VS	SANJIT MISHRA VS	// PURI SADAR /492 /2026 ()	
486	D-ABLAPL/28897/2026	STATE OF ODISHA NISHANT CHOUDHURY VS	RAVI SHANKAR SAMAL VS	// / /0 ()	
487	D-ABLAPL/28900/2026	STATE OF TAMIL NADU MEELAN JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// JAGATSINGPUR /511 /2026 () //	AOR20220003722C202600175

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/28901/2026	BADAL JENA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
489	D-ABLAPL/28902/2026	SUNIL KUMAR AGARWAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BOLANGIR TOWN /625 /2023 () //	
490	D-ABLAPL/28903/2026	UDAYANATH SETHI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	SATYABADI /369 /2026 () //	AOD20240000490C202600018
491	D-ABLAPL/28905/2026	SUDHAKAR SWAIN VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHANDANPUR /151 /2026 () //	AOD20240000490C202600017
492	D-ABLAPL/28907/2026	SASMITA @ CHUMLI MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK RURAL /443 /2026 () //	
493	D-ABLAPL/28912/2026	GANESWAR BARIK VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /54 /2007 () //	AOR20220003390C202600056
494	D-ABLAPL/28915/2026	SAROJA PRADHAN @ SAROJ KUMAR PRADHAN VS STATE OF ODISHA	RAGHUNATH SINGH VS	/ /0 () //	
495	D-ABLAPL/28921/2026	ANIL SETHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /116 /2026 () //	
496	D-ABLAPL/28930/2026	SAJAY BARAL VS STATE OF ODISHA	GAYATRI DAS VS	BALIKUDA /300 /2026 () //	
497	D-ABLAPL/28940/2026	PRAKASH MUDULI VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	/ /0 () //	
498	D-ABLAPL/28949/2026	UPENDRA BEHERA @ UPENDRA KUMAR BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /25 /2026 () //	
499	D-ABLAPL/28957/2026	PRAFULLA KUMAR PANDA	SIDDHARTH GOUTAM DAS	KEONJHAR TOWN /873 /2026	

ORISSA HIGH COURT
FILING REPORT AS ON :21/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/28958/2026	GITANJALI NAHAK	PADMANAVA JENA	CHANDRASEKHARPUR /888 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/28960/2026	KAMAL KUMAR HATI	SIDDHARTH GOUTAM DAS	BADABAZAR /541 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/28963/2026	PUSPALATA MALIK	DEEPAK KU SAHOO	MARSHAGHAI /365 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/28966/2026	SK HAMID@SHAIKH HAMIDULLA	KHUSBU PANIGRAHI	SAHADEV KHUNTA /349 /2026	AOR20220002787C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/28969/2026	JILAN @ DINESH MALIK	DEEPAK KU SAHOO	MARSHAGHAI /388 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/28972/2026	SHANKAR NAYAK	SHRADHASHREE ROUTRAY	BHARATPUR PS /759 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/28974/2026	DEBANANDA SAHOO	DEBASNAN DAS	PURIGHAT /148 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/28975/2026	PRAVAT KUMAR DAS @ PRAVAT DAS	SANJIB KUMAR BHANJADEO	GHASIPURA /387 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/28976/2026	MAMATA RAY	ANWESHA MISHRA	MARKAT NAGAR /288 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/28977/2026	KALYAN RAY	ANWESHA MISHRA	MARKAT NAGAR /288 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/28979/2026	PARSHURAM PAL	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600278
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :21/09/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/28980/2026	STATE OF ODISHA CHANDRAKANTA BACHHA @ TIKU VS	GOKULANANDA SAHU VS	// PAIKMAL /232 /2026 ()	
512	D-ABLAPL/28985/2026	STATE OF ODISHA PANCHU NAIK @ ASHISH NAYAK VS	SOUMYA RANJAN DAS VS	// SECTOR-19 /182 /2026 ()	
513	D-ABLAPL/28986/2026	STATE OF ODISHA OM PRAKASH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /494 /2026 () //	AOD20240000242C202600252

ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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